

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/7178/A.

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Budi Habung,
Registrar, Gauhati High Court,
Itanagar Permanent Bench, Naharlagun.

Dated Guwahati, th 24 August, 2022

Sub:- **Earned Leave.**

Ref:- Letter dated 23.08.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **earned leave for one day on 22.08.2022, has been granted**, subject to submission of your Leave Admissibility Report in the Registry of Gauhati High Court, Itanagar Permanent Bench. Further, you have been asked to hand over charge to the Joint Registrar of the Registry for the aforesaid day.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/7179/A, dated , 24-08-2022

Copy to:

1. ~~The~~ Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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